

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP/10(CHE)2023

NAME OF THE PETITIONER : Karupannan Raju & 3 Others

NAME OF THE RESPONDENT(S) : M/s.Jeevan Fruit Processing India Private Limited & 2 Others

UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Mr.T.V.Suresh Kumar appears for the Petitioner. Representing Counsel Ms.R.Marudhachalamurthy appears for the Respondents.

Ld. Counsels for the parties submit that the settlement talks have failed.

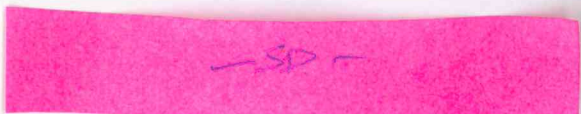
Ld. Counsel for the Respondents seeks and is granted **two weeks time** to file reply/counter and serve copy on the Ld. Counsel for the Petitioner. This is subject to the cost of Rs.10,000/- to be deposited to the Prime Minister's National Relief Fund.

Rejoinder, if any, be filed within **two weeks** thereafter.

List the Petition on **03.01.2024** for completion of pleadings/hearing.


VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

ss


SANJIV JAIN
MEMBER (JUDICIAL)